

In the High Court of Judicature, Bombay.

Wednesday, the 29 day of March 1864

SPECIAL APPEAL No. 1012 of 1864

Kharaji Wuludjiwaji Patil
of the Ahmednagar District

Appellant

(Original Plaintiff)

versus

Kharadooji Wuludjiwaji
of the Ahmednagar District

Respondent

(Original Defendants)

Rs. 62-11-11

The claim in the Original Suit was to oust Defendant from some land the property of Plaintiff, on which Def^t. had erected a cattle shed.

In Appeal No. 276 of 1864 the Judge of the District of Ahmednagar who had thrown out the claim of the Decree of the ~~proof at Ahmednagar~~ Ahmednagar confirmed

A Special Appeal was preferred in the High Court on the grounds that (1) the decision of the District Judge is contrary to law in that he erred in not awarding
appellant

appellant his share when he found no
partition proved that (2) the parties being
found to be united it was erroneous to
hold that occupation of different portions
of a particular property for a long series
of years was a bar to a fresh adjustment
thereof and that (3) fresh evidence should
have been admitted

The Court confirms the
Decree of the District Judge with
costs on Special Appellant.

Arthur Forbes.

Hewton.

MEMORANDUM OF COSTS incurred in Special Appeal No. 1012

of 1864 against the decision of the Judge of the District of Ahmednagar and disposed of on the 29th March 1865 by confirming the same with costs.

BY THE APPELLANT—

In the District.		
In the Munsiff's Court (including V.D.)	13. 7. 8	✓
In the Judge's Court (D.O.)	8. 9. 9	✓
		22. 1. 5 ✓
In this Court.		
Stamp for Memorandum of Special Appeal	4	✓
Stamps for copies of Decree and Judgment	3	✓
Stamp for Vukeelutnama	2	✓
Batta for Process and Postage	1. 3	✓
Sectioner's Fee	1. 2. 9	✓
Vukeel's Fee	1. 13. 9	✓
		13. 3. 6 ✓
	Rupees	35. 4. 11 ✓

BY THE RESPONDENT.

In the District.		
In the Munsiff's Court	7. 5. 8	✓
In the Judge's Court	2. 13. 9	✓
		10. 3. 5 ✓
In this Court.		
Stamp for Vukeelutnama	2	✓
Vukeel's Fee	1. 13. 9	✓
		3. 13. 9 ✓
	Rupees	14. 1. 2 ✓



W. D. S.
Sealer

W. D. S.
Deputy Registrar

29th day of March 1865